

normally created for a definite and fixed period sufficient for the purpose in view.

(v) It is personal to the officer for whom it is created and no other officer can be appointed against such a post. It stands abolished as soon as the officer for whom it is created vacates it on account of retirement or confirmation in another regular permanent post or for any other reason. In other words, no officiating arrangements can be made against such a post.

(vi) No extra financial commitment is involved in the creation of such posts in the shape of increased pay and allowances, pensionary benefits, etc.

मालवीय नगर, दिल्ली में गर्ल्स हायर सेकेंडरी स्कूल के लिये इमारत

८६. श्री नवाबसिंह चौहान : क्या शिक्षा मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने मालवीय नगर, दिल्ली में गर्ल्स हायर सेकेंडरी स्कूल के लिये एक पृथक् इमारत का निर्माण करने का निश्चय किया है ; और

(ख) यदि उपरोक्त भाग (क) का उत्तर 'हां' हो तो इस इमारत के बनने की कब तक आशा है ?

†[BUILDING FOR GIRLS HIGHER SECONDARY SCHOOL, MALVIYA NAGAR, DELHI

89. SHRI NAWAB SINGH CHAUHAN: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that Government have decided to build a separate building for the Girls Higher Secondary School in Malviya Nagar, Delhi; and

(b) if the answer to part (a) above be in the affirmative, by when this building is likely to be constructed?]

शिक्षा मंत्री (डा० का नू लाल श्रीमाली) :

(क) जी, हां ।

(ख) स्कूल की इमारत के लिये अभी तक जमीन नहीं मिली है । जमीन मिलने के बाद लगभग १२ महीने इमारत के बनने में लग जायेंगे ।

†[THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) Yes, Sir.

(b) The land for the school building is not yet available. It will take about twelve months to construct the building after the land is allotted.]

DEVELOPMENT OF GURUKULAS

90. SHRI KRISHNA CHANDRA: Will the Minister of EDUCATION be pleased to state:

(a) the work done so far to implement the programme for the development of Gurukulas; and

(b) the important features of the plan for their development?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) Grants amounting to Rs. 6.5 lakhs have been given to Gurukulas for their development.

(b) A sum of Rs. 10 lakhs has been earmarked for the development of Gurukulas during the Third Five Year Plan. The Gurukulas are eligible for financial assistance for the following purposes:—

(a) Strengthening of teaching departments.

(b) Setting up, running or strengthening of Sanskrit libraries and reading rooms.

(c) Organising lectures of prominent Sanskrit scholars, Sanskrit elocution contests, Sans-

krit debates, Sanskrit dramas etc.

- (d) Institution of scholarships for students.
- (e) Construction of buildings.
- (f) Putting up auditoriums and stadia.
- (g) Any other activity which may be found conducive to the teaching of Sanskrit.

EVASION OF INCOME TAX BY FILM STARS

91. SHRI KRISHNA CHANDRA: Will the Minister of FINANCE be pleased to state:

- (a) whether Government are aware that major portion of the income accruing to film stars evades assessment of income-tax; and
- (b) if so, what steps Government have taken or propose to take to stop such evasion?

THE MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) Allegations have been made that some film artistes are given by the producers additional sums over and above those shown in the written contracts.

(b) Special Income-tax Circles have been created at Bombay and Calcutta for dealing with the cases of film artistes.

भोपाल स्थित हैवी इलेक्ट्रीकल्स लिमिटेड के कर्मचारियों की मांग

६२. श्री विमलकुमार मसालालजी चौरङ्गिया : क्या इस्पात तथा भारी उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) भोपाल स्थित हैवी इलेक्ट्रीकल्स लिमिटेड के कर्मचारियों की जो मांग वर्ष १९५९-६० से विचाराधीन है, वह क्या है और किस के विचाराधीन है ; और

(ख) उपरोक्त मांग पर निर्णय होने में क्या क्या कठिनाइयाँ आ रही हैं ?

†[DEMAND OF THE WORKERS OF HEAVY ELECTRICALS LIMITED, BHOPAL

92. SHRI V. M. CHORDIA: Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state:

(a) what is the demand of the workers of the Heavy Electricals Limited, Bhopal, which is under consideration since the year 1959-60 and under whose consideration is it; and

(b) what are the difficulties in reaching a decision on the said demand?]

इस्पात तथा भारी उद्योग मंत्री (श्री सी० सुब्रह्मण्यम्) : (क) तथा (ख) मांग भोपाल स्थित हैवी इलेक्ट्रीकल्स लिमिटेड के कर्मचारियों को ३१ दिसम्बर, १९५९ से आगे ३० जून, १९६० तक कन्सट्रक्शन भत्ता दिये जाने के बारे में थी। इसे स्वीकार कर लिया गया है।

†[THE MINISTER OF STEEL AND HEAVY INDUSTRIES (SHRI C. SUBRAMANIAM): (a) to (d) The demand related to the continuance of construction allowance to the employees of the Heavy Electricals Project at Bhopal beyond the 31st December, 1959 to the 30th June, 1960. This has since been conceded.]

मध्य प्रदेश में प्रादेशिक सेना की योजना के सम्बन्ध में परामर्श समिति द्वारा किये गये निर्णय

६३. श्री विमलकुमार मसालालजी चौरङ्गिया : क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश में प्रादेशिक सेना की योजना के सम्बन्ध में जनता का सहयोग प्राप्त करने के लिये जो परामर्श समिति ४ जुलाई, १९५३ को बनाई गई थी उस

†[] English translation.